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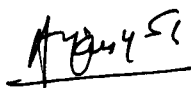
% 25.07.2011

Present: None.

+ ITA No.241/2010

*

Nobody has put in appearance on behalf of the appellant. The appeal is accordingly dismissed in default for non-prosecution.


A.K. SIKRI, J.


M.L.MEHTA, J.

July 25, 2011

sa